

THE HIGH COURT OF MEGHALAYA SHILLONG

No.HCM/II/333/2013/301

Dated 3rd February,2014

NOTIFICATION

The High Court of Meghalaya is pleased to post the following Judicial Officers in Grade-I under the Meghalaya Judicial Service as indicated below :-

1. Shri Noor-Ain Khan posted as Member Secretary, Meghalaya State Legal Services Authority, subject to the approval of the State Government vice Shri A.M. Ripnar, District & Sessions Judge, Shillong.
2. Smti Belma Mawrie posted as Additional District & Sessions Judge and Judge, Fast Track Court, Shillong vice Smti M.B.Challam, Additional District & Sessions Judge, Fast Track Court, Shillong.
3. Smti Gasalynn Rani posted as Additional District & Sessions Judge, Shillong.

The incumbents who are now functioning in their respective posts in Shillong are to hand over charge with immediate effect to their successors in office.

By Order.

REGISTRAR GENERAL